

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 2062 OF 2002

KARNATAKA STATE INDS. INVT. & DEV.CORPN. LTD.Appellant (s)

VERSUS

M/S CVALET INDIA LTD. & ORS.Respondent(s)

(With appln(s) for discharge of advocate on record with office report),

With C.A. No.2063/2002 (with office report)

Date: 12/08/2004 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant(s)Mr. Naveen R. Nath, Adv.

Mr. E.C. Vidyasagar, Adv.

For Respondent(s)Mr. Amit Dhingra, Adv.

Mr. T.C. Samdup, Adv.

Mr. Rahul P. Dave, Adv.

Mr. Sanjay R. Hegde, Adv.

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated by learned counsel for the Respondents, adjourned for six weeks.

(K.K. Chawla)

Court Master

(Jasbir Singh)

Court Master